

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General (Camp) at Jammu)

ORDER

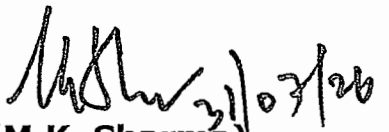
No: 119 EA of 2026/RG

Dated: 31 .07.2026

It is hereby ordered that all the Principal District and Sessions Judges of the UTs of J&K and Ladakh shall celebrate Independence Day on 15th August, 2026 strictly in compliance with the High Court Order No. 677 of 2021/NG dated 11.08.2021. However, PDJ's Srinagar and Jammu will have simple flag hoisting ceremony at their respective headquarters and thereafter, shall join the main function at Srinagar Wing and Jammu Wing of the High court alongwith all the officers/officials.

Besides, the Judicial Officers posted in the Taluka Courts shall also celebrate the Independence Day on 15th August, 2026 by hoisting the National Flag in respective Court Complexes.

By Order.


(M.K. Sharma)

Registrar General
Dated: -31 .07.2026

No:-33517-41/RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr/Mrs. Justice _____;
..... for information of their Lordships
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
8. All Principal District and Sessions Judges, UTs of J&K and Ladakh for information and necessary compliance.
9. CPC, e-Courts, High Court of J&K and Ladakh, Jammu for information.
10. Incharge NIC, High Court of J&K and Ladakh, Jammu for information and uploading the same on the official website of the High Court.
11. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
12. Order file.


Registrar General